Court	District	Court Room	Case Type	Case No.		fPetitioner Name V Respondent Name	SAdvocate	Advocate Mobile Number	Date o Decision	ofDays for disposal	Whether Pre Institution Mediation took Place	Nature of Dispos (Contested Settled)	alDate o /execution of decree	of day	sSection
SH. SANJEEV KUMAR AGGARWAI DISTRICT JUDGE (COMMERCIA COURT)-01	,CENTRAL L	301, Extension Block, Tis Hazar Courts, Delhi	iSuit for Recovery	CS COMM-2229/19	24.09.2019	ANURAG PRAKASH VS A.M. INTERNATIONAL	S.SH. HARISH GUPTA & SH LALIT SHARMA	19312338290 & 9818772001	01.06.2024	1712	No	Contested			Suit Recover
		301, Extension Block, Tis Hazar Courts, Delhi	iPetition U/s 34 of Arbitration Act 1996	,CS COMM-2714/22	20.12.2022	ASHA RAM & SONS VS ASHISH AGGARWAL	S.SH. SACHIN KR. JAIN & SH NAMAN AGGARWAL	9873586359 .& 9999275280	03.06.2024	531	No	Contested			Suit Recover
		301, Extension Block, Tis Hazar Courts, Delhi	iSuit for Recovery	CS COMM-2965/21	26.08.2021	DR. KIRAN KUSHAWAHA VS. BANK OF BARODA	ASH. RAJAN MISHRA ANI SH. AATREYA SINGH	79013839317 8 9650344042 A	05.06.2024	1014	No	Contested			Suit Recove
		301, Extension Block, Tis Hazar Courts, Delhi	iPetition U/s 34 of Arbitration Act 1996	,CS COMM-1467/22	03.06.2022	SURAJ PRAKASH VS MUNICIPAL CORPORATION OF DELH	S.MS. SWENKA TRIPATHI & ISH. SAHII GURDEEP SINGH	A9811161525 8 A99999496532 3	07.06.2024	735	No	Contested			Suit Recove
SH. RAJESH KUMAR GOEI DISTRICT JUDGE (COMMERCIA COURT)-02		NIL	1	1	1		biwon	I	I				1		I
SH. ILLA RAWAT, DISTRIC JUDGE, (COMMERCIAL COURT) 03, TIS HAZARI COURT, DELHI	ICENTRAL	303, Extension Block, Tis Hazar Courts, Delhi	iSuit for Recovery	CS COMM 1144/23	10.08.2023	ASHA RAM & SONS V/S SHIVA ENTERPRISES	SSACHIN KUMAR JAIN	9873586359	04.06.2024	300	Yes	DECREE			Suit Recove
		303, Extension Block, Tis Hazar Courts, Delhi	iSuit for Recovery	CS COMM 1132/2023	08.08.2024	UMESH TYAGI V/S MCD	ANIL KUMAR	7838798382	30.05.2024	305	Yes	DECREE			Suit Recove
MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	,CENTRAL	NIL	1						I						<u> </u>
SH. UMED SINGH GREWA DISTRICT JUDGE (COMMERCIA COURT)-05	LCENTRAL L	305 EXTENSION BLOCK THE DELHI	CPETITION U/S 34 OI ARBITRATION ACT	FOMP (COMM.)/1/2023	02-01-2023	TARUN KUMAR V FIITJEE LIMITED	sSH. JASVIN DHAMA	17838129907	03-06-2024	518 Days	NO	CONTESTED	NIL	NIL	PETIT U/S 3 ARBIT ON AC
		305 EXTENSION BLOCK THO DELHI	CPETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/166/2023	16-10-2023	SUGANDH PAPEI TRADERS VS MAGNUM VENTURES LTD	RSH. SACHIN IKUMAR JAIN	9873586359	05-06-2024	233 Days	NO	CONTESTED	NIL	NIL	PETIT U/S 3 ARBIT ON AC
		305 EXTENSION BLOCK TH DELHI	CRECOVERY	CS (COMM)/255/2023	13-02-2023	CANARA BANK V KINKAN HOSIER' THROUGH ITS PROP MI NARENDER KUMAR	sSH. CHANDRA YBHUSHAN RTIWARI	49654643317	05-06-2024	478 Days	YES	CONTESTED	NIL	NIL	RECO
		305 EXTENSION BLOCK TH DELHI	CRECOVERY	CS (COMM)/410/2023	06-03-2023	UMESH TYAGI Vs MCI THROUGH IT: COMMISSIONER	DSH. A.K Shajelay	.8860939496	05-06-2024	457 Days	YES	CONTESTED	NIL	NIL	RECO
SH. NIKHIL CHOPRA, DJ COMM 06 TIS HAZRI COURT CENTRA DELHI		410	OMP(COM)	155/2022	14-10-2022	GUNPAL SHANTARAN VS. SBI CARDS & PAYMENTS SERVICES (P LTD.	4MS. NIYAT &SHARMA)	I9769993511	04-06.2024	599 DAYS	No	Contested	NA	NA	U/S 3 ARBIT ON AC
		410	OMP(COM)	2/2024	03-01-2024	MANEESH RATURI VS KOTAK MAHINDRA	S.SH. AJAY AKUMAR	79818220532	07-06.2024	156 DAYS	No	Contested	NA	NA	U/S ARBI

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		410	CS DJ	903/2019	06-09-2019	LIVSMART HOSPITALITY VS. MAR: INFRASTRUCTURE	YSH. AMARJEE SSINGH SAHNI	T9810047975	06-06.2024	1735 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY
		410	COUNTER CLAIM	30/2022	13.07.2022	MARS INFRASTRUCTURI VS. LIVSMART HOSPITALITY	ESH. ANI TKUMAR ASSOCIATES	L9810103682 &	06-06.2024	805 DAYS	NO	Contested	NA	NA	COUNTER CLAIM
		410	CS (COMM)	4910/2021	24.11.2021	RADHA KASERA VS. RAN JAISWAL	ASH. PARMO KUMAR SINGHAL	D9810778007	07-06-2024	926 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY
7 SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAI COURT-07		NIL	1									<u>I</u>		1	<u> </u>
8 SH. AMIT KUMAR, DISTRICI JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY	CS-1333/23	11.10.2023	PAWAN KUMAR GUPTA VS VANDANA ARORA	AVIKRANT MITTAL	NA	01.06.2024	234	NO	CONTESTED	NIL	NIL	RECOVERY
		308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	ANDOMP (COMM)/36/24	13.05.2024	AJAY KANODIA VS LALI' MOHAN GOEL	TSHIV KUMAR	NA	03.06.2024	21	NO	CONTESTED	NIL	NIL	ARBITRATI ON ANE CONILIATI ON ACT
		308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	ANDOMP (COMM)/69/23	10.05.2023	SEEMA MAHAPATRA V AKASH EDUCATIONAI SERVICES LTD	STARUN KUMA L	RNA	03.06.2024	390	NO	CONTESTED	NIL	NIL	ARBITRATI ON ANE CONILIATI ON ACT
		308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-1569/20	26.10.2020	CANARA BANK V SACHIN & ORS	SARUN KUMA SHUKLA	RNA	06.06.2024	1319	NO	CONTESTED	NIL	NIL	RECOVERY
		308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-2604/19	01.11.2019	UNION BANK OF INDIA VS SANJEEV BANSA AND ORS	AKAMAL KAN LCHABBRA	TNA	07.06.2024	1680	NO	CONTESTED	NIL	NIL	RECOVERY
9 SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	[Central	NIL		I									<u> </u>		<u> </u>
10 SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	OMP (COMM.)/64/2023	02-05-2023	RAUNAK INTERNATIONAL Vs OYO APARTMENTS INVESTMENTS LLP	Taranjit Sing OSawhney & Ud Gupta	h9999829858 it	07-06-2024	402	Yes	Contested	07-06-2024	ŀO	u/s 34
		307	Civil	OMP (COMM.)/66/2023	04-05-2023	JP SINGH Vs OYO APARTMENTS INVESTMENTS LLP	OTaranjit Sing Sawhney & Ud Gupta	h9999829858 it	07-06-2024	400	Yes	Contested	07-06-2024	ŀO	u/s 34
		307	Civil	OMP (COMM.)/67/2023	04-05-2023	JUVELLO VS OYO APARTMENTS INVESTMENTS LLP	OTaranjit Sing Sawhney & Ud Gupta	h9999829858 it	07-06-2024	400	Yes	Contested	07-06-2024	ŀO	u/s 34
		307	Civil	OMP (COMM.)/70/2023	11-05-2023	JEET CORPORATION V OYO APARTMENT INVESTMENTS LLP	sTaranjit Sing TSawhney & Ud Gupta	h9999829858 it	07-06-2024	393	Yes	Contested	07-06-2024	0	u/s 34
		307	Civil	OMP (COMM.)/71/2023	11-05-2023	VIBRUS Vs OYC APARTMENTS INVESTMENTS LLP	OTaranjit Sing Sawhney & Ud Gupta		07-06-2024	393	Yes	Contested	07-06-2024	ŀO	u/s 34

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			307	Civil	OMP (COMM.)/76/2023	19-05-2023	OVERSEAS VS OYO APPARTMENT	DTaranjit Singl Sawhney & Udi Gupta	19999829858 t	07-06-2024	385	Yes	Contested	07-06-2024	0	u/s 34
			307	Civil	OMP (COMM.)/79/2023	20-05-2023	CONVEST BUILDCON PV LTD. Vs OY(APPARTMENT INVESTMENT LLP	l Taranjit Singl DSawhney & Udi Gupta	19999829858 t	07-06-2024	384	Yes	Contested	07-06-2024	O	u/s 34
11	SH. SANJAY SHARMA, DISTRICI JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/759/2022		ASHISH GUPTA Vs M/S SPECTRAPURE FLUII CONCEPTS	SAkhil Mittal D	9212504099		822	-	Contested	01.06.2024	-	Recovery of Money—2
			310	ОМР (СОММ)	OMP (COMM.)/21/2021		OM PRAKASH V MAHINDRA ANI MAHINDRA FINANCIA SERVICES LTD	sKapil Choudhary D L	9999571187		1192	-	Contested		-	Arbitration & Conciliation Act, 1996–9
12	SH. RAVINDER BEDI, DISTRICI JUDGE, COMMERCIAL COURT	Central	401	CS(COMM)	1584/2019	21.08.2019	UMESH TYAGI V/S MCD	SATYENDRA KUMAR SINGH	9811161525	03.06.2024	1751					
			401	ARB.(A)	1/2024	08.04.2024	RAJ KUMAR V/S M/3 EQUITAS SMALI FINANCE BANK LTD & ORS	SABHISHEK LYADAV X	9999980081	05.06.2024	58					
13	SH. M.K NAGPAL, DISTRICI JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/365/2020	07-02-2020	BRAND CONNECT VS M/S PANM ADVERTISIN AND ENTERTAINMENT	AWDESH GKUMAR	9313329171	01-06-2024	1576 DAYS		DIMISSED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICI JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS (comm)	CS (COMM)/93/2022	04-02-2022	SH O P KHANDELWAI PROPRIETOR OF M/S KHANDELWAL IRON STORE VS RAVI GUPTI PROP OF M/S SHUBH	SSHARMA(P), N A	9582787474	01-06-2024	848	Yes	DECREE	Nil	Nil	
				CS (comm)	CS (COMM)/813/2022	10-10-2022		AARUSH KUMAF YMALHOTRA(P), E		07-06-2024	606	Yes	DECREE	Nil	Nil	
	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAI COURT)-02		209 Extn Block	СЅСОММ	CS (COMM)/723/2022	06.09.2022	IDBI BANK LTD VS MOHI SALIM SALMANI	VIVEK KUMAR	9811867703	03.06.2024	641 days	No	Contested	NIL	NIL	
				CS COMM	CS COMM 223/2019	04.07.2019	ARVIND CHEM SYNTHETICS P LTD	IADITYA KUMAR	9711481910	01.06.2024	1854 days	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICI JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block		CS (COMM)/251/2023	14-03-2023	M/S AUTOVIKAS SALE: AND SERVICE PVT LTI THROUGH ITS A R SH DHARAMVIR SINGH V SH AVINASH RAI	D I	9810910048	01-06-2024	445		Decree		Same Day	
					CS (COMM)/301/2023	29-03-2023	M/S AUTOVIKAS SALE: AND SERVICE PVT LTI THROUGH ITS A R SI DHARAMVIR SINGH V SH AVINASH RAI) I		01-06-2024	430		Decree		Same Day	
					CS (COMM)/64/2018	04-12-2018	M/S CAPITAL GRAINS V M/S GURU EXIM ANI ORS	sAmit Madaan D	9999653376	03-06-2024	2008		Decree		Same Day	
17	SH. SANJAY JINDAL, DISTRICI JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/689/2022	30/08/2	SANJEEV SEHGAL V PURNIMA BHATIA	sBHAGAT SINGH	9810133410	06/06/24	646	NA	DISMISSED	Nil	Nil	

Sr. Court D No.	istrict	Court Room	Case Type	Case No.		fPetitioner Name VS Respondent Name	SAdvocate	Advocate Mobile Number	Date o: Decision	fDays for disposal	Whether Pre Institution Mediation took Place	-Nature of Disposa (Contested Settled)	/execution of decree	of days	Section
			OMP (I) (COMM.)	OMP (I) (COMM.)/112/2024	4 01/06/24	D N PUBLICATIONS V DELHI URBAN SHELTEF IMPROVEMENT BOARD	sKUMAR SUSHOBHAN	9810137773	06/06/24	5	NA	DISMISSED	Nil	Nil	
18 SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	Vest	210 Extn Block	CS (COMM)	116/2019	18-04-2019	ANIL JAIN(SOLE PROP JAIN CHEMICALS) V FIROZ KHAN	S		01-06-2024	1871		contested			
			CS (COMM)	132/2020	05-03-2020	M/S HYSON SYSTEM LTD Vs M/S PGS TELEWORLI AND ORS.))		03-06-2024	1551		contested			
			Counter Claim	3/2021	13-01-2021	M/S PGS TELEWORLI AND ORS Vs M/S HYSON SYSTEM LTD	1 D		03-06-2024	1237		contested			
			CS (COMM)	450/2019	20-09-2019	MS KRITIKA SONI VS M/S LIVGUARD ENERGY TECHNOLOGIES PVT LTD	5 7 1		05-06-2024	1720		contested			
19 SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	Vest	403 Extn Block	CS (COMM)/327/2019	CS (COMM)/327/2019	17-08-2019	SH. PRAKASH Vs VEDIC PUBLICATION	2		03-06-2024			Contested			
			CS (COMM)/206/2022	CS (COMM)/206/2022	10-03-2022	SH. YASHPAL BHOLA V: AVON COLD STORAGH PVT. LTD.	S Z		05-06-2024			Contested			
20 SH. ANURAG SAIN, DISTRICTN JUDGE (COMMERCIAL COURT)-01	EW DELHI	1	CS(COMM)	134/2021	25.03.2021	M/S BINDAL APPAREI PVT. LTD. VS. NEW DELHI MUNICIPAI COUNCIL	CHANDRA	9212053338	07.06.2024	1170	YES	DECREED	N/A	N/A	RECOVERY OF CASES
			EX(COMM)	171/20232	08.06.2023	M/S DISTRIBUTION LOGISTICS IFRASTRUCTURE PVT LTD. VS. UNION OF INDIA		A 9810766878	01.06.2024	359	NO	SATISFIED	N/A	N/A	EXECUTIO N
21 SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	ОМР-СОММ	179 / 2023	16.12.2023	UNION OF INDIA VS. AGARWAL AND CO.	SH. ASHIS KUMAR SHARMA	H9313471929	04.06.2024	174	NA	CONTESTED	NA		U/S 34 ARBITRATI ON 8 CONCILIAT
			ОМР-СОММ	103 / 2019	01.07.2019	HANISH SINGLA VS. M/S TRUSTLINE SECURITIES LIMITED AND ANR.	SH. ALO SSINHA	K9810019306	06.06.2024	1803	NA	CONTESTED	NA	NA	ION AC COUNTER CLAIM
			ОМР-СОММ	64 / 2024	27.03.2024	RUBAL SATISH DHOOT VS. LIFE HOME FINANCH LTD.		9811634530	06.06.2024	72	NA	CONTESTED	NA		SUIT FOF RECOVERY
22 SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	PETITION U/S 9 OI ARBITRATION & CONCILIATION ACT	OMP (I I(COMM.)/189/2024)08/05/24	M/s Maac Internationa Facility Management Pv Ltd Vs The Genera Manager Operation and	t	9810134864	04/06/24	27	NO	PETITION DISMISSED	Nil		PETITION U/S 9 OI ARBITRATI ON 8 CONCILIAT
23 MS. SAVITA RAO, DISTRICTS JUDGE(COMMERCIAL COURT)	OUTH	12, New Court Block-I	Civil Suit	CS (COMM)/87/2024	22.02.2024	Ors. Nidhi Gulati Vs Repro Books Limited	Tarang Agarwa	l 8377925182	04/06/24	103	Yes	DECREED	NIL	NIL	CONCILIAT Suit for permanent injunction restraining violation
24 MS. ANURADHA SHUKLAS BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	OUTH	NIL		1	1	1	1	-	1	1		1		<u>.</u>	visiati011

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date o Registration	fPetitioner Name VS Respondent Name	SAdvocate	Advocate Mobile Number	Date Decision		Whether Pre- Institution Mediation took Place	Nature of Disposa (Contested Settled)	of decree	fNumber of day for executio n o	
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	OMP (COMM.)/5/2024	30.01.2024	National Skill Developmen Corporation Vs M S Sto Technologies Pvt Ltd	tAparna Gupta c	Not Provided	01/06/24	123	NA	Contested	NA	NA	Petition Under Section 34
			17, New Court Block-I	Petition U/s 34	ARBTN/2/2019	18.01.2019	M/S P.S. INFRABUILE PVT. LTD. Vs IRCON INTERNATIONAL LTD	Supriya I Pandey	R8126356001	01/06/24	1961	NA	Contested	NA	NA	Petition Under Section 34
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	Misc Crl/117/2024	18.06.2024	STATE VS NITIESH TIWARI	INOT AVAILABLE	NOT AVAILABLE	19.06.2024	1	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/899/2024	09/05/24	STATE VS VISHAL	NOT AVAILABLE	NOT AVAILABLE	18.06.2024	40	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/979/2024	16.05.2024	STATE Vs ARIF KHAN	NOT AVAILABLE	NOT AVAILABLE	15.06.2024	30	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/1156/2024	04/06/24	STATE VS NAVAI KISHORE RAM	NOT AVAILABLE	NOT AVAILABLE	15.06.2024	11	No	Contested	Not Filed	N.A.	Criminal Procedure Code
2 7	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COM/1432020	14.01.2020	MD. USMAN DIRECTOR OF NEW CONSTRUCTION PROJECT VS ANII PODDAR	Sh. Prana Kumar	v8010274175	07/06/24	1606	-	DECREED	-	a.	SUIT FOR RECOVERY U/O 37 CPC
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	OMP(I) 07/2024	15-03-2024	MANCHANDA INTERNATIONAL LTD. VS BORN UNICORN TECH	Brijesh Oberoi s	9810281212	06-06-2024	83		ALLOWED			
29	MS. NEELAM SINGH, DISSTRICT JUDGE	SOUTH-EAST		Commercial Suit	CS (COMM)/496/2019	12/4/19	M/S SAMEER TRADERS Vs M/S V k Constructions	Subhash Kuma Uha	rN/A	6/6/24	1646	Yes	DISMISSED	-	-	
					CS (COMM)/504/2023	5/27/23	UCO BANK Vs MOHD ATHAR KHAN	.Binay Kuma Mishra	rN/A	6/6/24	376	Yes	Decreed	-	a.	
					CS DJ/1540/2018	10/15/18	M/S DDEX, A PROPRIETORSHIP FIRM THR. DEEPAK DHAWAN VS M/S WAVE THR. ITS PROPRIETOR KUMAR CHUGANI	3	N/A	6/7/24	2062	Yes	Decreed	-	-	
					CS DJ/615/2022		MONIKA CHUGH Vs DR MEENAKSHI SHARMA	.Ravi Kumar	N/A		690	Yes	Decreed	-		
					CS (COMM)/702/2022	7/18/22	GNV METAL INDUSTRIES PVT. LTD Vs SAR		N/A	6/7/24	688	Yes	Disposed Off	-	-	
						7/20/22	POLYCAP			6/7/24						

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMERCIAL SUIT	CS (COMM)/311/2023	3/31/23	PUNJAB NATIONAI BANK VS LATE SH DINESH KUMAR JOSHI	RAJIV DALAI .(I)	9810066196	6/7/24	434	NO	CONTESTED		
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS/COMM/358/2021	9/4/21	M/S KCT TRADING PVI LTD Vs ASHITA PRINT SERVICES AND ANOTHER	SH. HEMANI DASWANI	9810556744	6/1/24	1001	NO	Contested		
				COMMERCIAL SUIT	CS/COMM/606/2021	12/2/21	CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS GRASP ENGINEERING AND SOLUTIONS	SH. NAVEEN SHARMA S	9810833833	6/5/24	916	NO	Contested		
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/45/2019	29-04-2019	M/SMADNANI ENGINEERINGS WORKS Vs UNION OF INDIA	B.S. MATHUR		05-06-2024	1864	YES	Contested		
33	MS NIRJA BHATIA	SOUTH-EAST	NIL	1	L	1	1			1	1	I	1		
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL												
	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAI COURT)	SOUTH-EAST	39	CS(COMM)	132/2023	09.02.2023	MS REYNOLD INDIA PVI VS ICICI LOMBARI GENERAL INSURANCE CO. LTD	BHADANA	9911275055	06.06.2024	484	NO	DECREE	NO NO	
36	SH. ARVIND KUMAR, DISTRICI JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	130/2023	01-04-2023	AJAY JAIN VS. VARTIKA FOOD PRODUCTS PVT LTD.	ANKIT SINGH CHAUHAN	[07-06-2024	431	YES	CONTESTED	NIL NIL	
	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAI COURT-02	EAST	NIL		I			I	1	I					
	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAL) [.] 01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	75/2023	03-08-2023	PUNJAB NATIONAI BANK Vs VIVEK KUMAR JAIN PROP OF SHRI SAI PLASTER PARIS	SUDHIR SINGH I	9868927179	05-06-2024	307	CONTESTED	-	N/A	
	SH. BRIJESH KUMAR, DISTRICI JUDGE, (COMMERCIAL COURT)	Shahdara	NIL		1		I	1	I		_		I		
	MS. KIRAN BANSAL, DISTRICI JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	Commercial	CS (COMM)/463/2022	23-07-2022	M/S HANS RUBBER AND SPORTS(P) LIMITED VS M/S INDIAN INSTITUTE OF PATENT AND TRADE EDUCATION AND	SKUMAR	8860122933	07-06-2024	670	Yes	DECREED	Execution nil not filed	
			ROOM NO 208	Commercial	CS (COMM)/65/2023	10-02-2023	AXIS BANK LTD VS NAVEEN BHATNAGAR	SDHARAM DEV	9999168332	06-06-2024	477	Yes	DECREED	Execution nil not filed	
			ROOM NO 208	Commercial	CS (COMM)/37/2024	12-01-2024	Punjab National Bank Vs Siyaram Creations Through Proprietor Sh Deepak Kumar		9711133597	06-06-2024	146	Yes	DECREED	Execution nil not filed	

Sr. No	Court	District		Саѕе Туре	Case No.	Registration	fPetitioner Name VS Respondent Name		Number		ofDays for disposal	Mediation took Place	Settled)	of decree	Number of day for execution n o	,
			ROOM NO 208	Commercial	CS (COMM)/93/2024	06-02-2024	Bank Of Baroda Vs Janaki	JAGJIT SINGH SAHNI	19350088666	01/06/24	118	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	ARB. A (COMM)/1/2023	10-08-2023	MOHD MEHMOOD Vs M/S PRATAP FINCON PVT LTD	LALIT KUMAR	9643182111	07-06-2024	302	No	ALLOWED	No	No	
41		Shahdara	NIL	1	1	1	1	1	1	1	1	1		1	I	
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	NIL													
43	MS. PREETI AGARWAL GUPTA. DISTRICT JUDGE, (COMMERCIAI COURT)	NORTH-WEST	NIL													
44	SH.VINOD YADAV		NIL													

Sr. No.	Court	District	Court Room	Case Туре		Petitioner Name VS Respondent Name	SAdvocate	Date o Decision	fDays for disposal	Institution	(Contested	Date ofNumber Act execution of daysSection of decree for executio n of
46	SH. PANKAJ GUPTA, DISTRICI JUDGE (COMMERCIAL)	SOUTH WEST	NIL									

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name V Respondent Name	SAdvocate	Advocate Mobile Number	Date o Decision		Institution	(Contested	execution of decree	of days	
47	SH. VIKAS DHULL, DISTRICI JUDGE, COMMERCIAL COURT.		613	Commercial Suit	CS (COMM)/306/2022		M/S REACI INTERNATIONAL V DESFAB INFRATECI PRIVATE LIMITED	sAswani	il9899805856	03-06-2024	733	DECREED	NIL	NIL	Recovery suit	
48	SH. AMIT BANSAL, DISTRICI JUDGE, COMMERCIAL COURT-03		NIL			4	-									
49	SH. RAKESH PANDIT, DISTRICI JUDGE, COMMERCIAL COURT-03		509	CS(COMM)	322/23		REACH INTERNATIONA VS YFC PROJECTS PV1 LTD.		9899805856	07.06.2024	330 Days	NIL	DECREED	NIL	0	RECOVERY OF MONEY – 37